the price quoted by the Minister him self and ihat given in the question? Did he get some other brief, apart from what is given in the answer paper?

SHRI O. V. ALAGESAN: When I collect the full information and place it on the Table of the House, all this will be reconciled and it will be clear whether the figure in the question is correct or not.

•674. [The questioner (Shri R. K. Bhuwalka) was absent. For answer, vide col. 4310 infra.]

MID-DAY MEALS FOR STUDENTS

- •675. SHRI DEOKINANDAN NARAYAN: Will the Minister of EDUCATION be pleased to state:
- (a) the number of children in each State who enjoy the benefit of mid day meals through the good offices *ot* the 'Care'; and
- (b) what articles and quantity *ot tood* are given per child?

THE DEPUTY MINISTER IN THE MINISTRY OP EDUCATION (SHRI BHAKT DARSHAN): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

(a)	State	No. of children
Andhra Pra	adesh	9,52.000
Kerala .		18,30,000
Madras		13,00,000
Mysore		5,00,000
Punjab		10,00,000
Rajasthan .		10,00,000
Poona Municipal Co poration		5>°°o
Ahmedsbad Municipal Cor poration		10,000

(b) While Punjab ond Rajasthan States have only Milk Feeding Programmes, Andhra Pradesh, Keala, Madras, Mysore and the two Municipal Corporations have three-commodity programmes, *viz.* M. lk Powd r, Cornflour, and Vegetable Oil. Thi f jod artic'es given per child per day are as follows:

Milk Powder 1 Oz. Cornflour 2 Ozs. Vegetable Oil J Oz.

SHRI DEOKINANDAN NARAYAN: In the Statement, Sir, it is st tsd that six States are getting the benefit tf 'CARE' help. May I know whether it is 'CARE' which selects th? States to be given these supplies, or whether it is the Central Govrnment through which this help is given?

SHRI BHAKT DARSHAN: The position is this. The foodstuffs a e supplied by the foreign agencies and most of the expenditure is incurr d by the State Governments themsel es. And so the State Governments have to be consulted, and when the State agrees, then the things will be seat to that State.

SHRI DEOKINANDAN NARAYAN: In the Statement it is found that nv'lk powder, cornflour and vegetabla oil, all these three commodities are given. May I know if all these three things are sot from 'CARE' or only

SHRI BHAKT DARSHAN: All of them.

SHRI DEOKINANDAN NARAYAN: What is the quantity of milk powder, the quantity of cornflour and the quantity of vegetable oil, got from 'CARE' during the last year?

SHRI BHAKT DARSHAN: I require notice, Sir.

SHRI G. M. MIR: I would like to know whether this scheme has been extended to the State of Jammu and Kashmir or not.

SHRI BHAKT DARSHAN: It is not so far.

SHRI G. M. MIR: What are the reasons for not extending it to¹ that State?

SHRI M. C. CHAGLA: It is for the State to make the request, then the Central Government assists to the extent of onethird. It is an international organisation and the State must get in touch with that international organisation and ask for assistance. When that assistance is asked, then the Central Government assists to the extent of one-third of the expenditure.

SHRI B. K. GAIKWAD: What is the normal average expenditure per annum per child? Of course, I know the repV of the Minister is thit the expenditure is met by the State Government. But I ask whether the Central Government has any information on this matter.

SHRI BHAKT DARSHAN: The average expenditure per head' per annum is about Rs. 3 to Rs. 4.

SHRI KOTA PUNNAIAH; May I know whether the -Government Is aware of any defects in the wc-rking of this scheme?

SHRI BHAKT DARSHAN: It has been quite satisfactory so far.

SHRI OM MEHTA: May I know whether the J- and K. Government has formally made a request or not in this respect?

SUM BHAKT DARSHAN: I have not got that information with me just now, Sir.

SCIENTISTS WITHOUT EMPLOYMENT

*676. SHRI M. C. SHAH: Will the Min'ster of EDUCATION be pleased to state:

(a) the number of foreign trained highly qualified scientists, who could not secure suitable employment in the country by the end of June, 1964; and

(b) the financial assistance given to them by Government during the period they were not employed?

to Questions

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) According to the information available in the National Register of Scientific and Technical Personnel of the Council of Scientific and Industrial Research, 295 foreign trained highly qualified Indian scientists had not reported to have secured regular employment in India as on 1st July, 1964.

(b) Pending their securing regular employment, they are considered for selection to the Scientists' Pool and provided temporary placement in the Pool. Of the 295 Indian Scientists who reported unemployment as on 1st July, 1964; 250 had been offered temporary Class I appointments in the Scientists' Pool, 10 others had been selected for appointment and the remaining 35 were under consideration for selection to the Scientists' Pool

SHRI M. C. SHAH: May I know whether Government have assessed the reasons why in a developing country like ours these highly qua'ified technicians and scientists do not get proper employment in our own country?

SHRI M. C. CHAGLA: Well, Sir, we do our best. We advertise the fact that these people want jobs, we inform Government departments and we inform the industries; we inform the public corporations and we inform Universities. We cannot do more than that. Wherever they say that they want someone, we send him from the pool.

SHRI M. C. SHAH: May I know whether anv of them have gone to fortiori roim+rioR b^^use of the conditions prevailing here?

SHRI M. C. CHAGLA: I have got a statement here. I think on the whole very few have gone back since the Scientists' Pool was established because there is one guarantee to